

//Top priority//

OFFICE OF THE DISTRICT & SESSIONS JUDGE:: KURNOOL

DIS.No. 5507 /2019

DATED: 30-11-2019

**CIRCULAR**

SUB: Conference - District Level Judicial Officers Conference is proposed to be held on **07.12.2019** - Certain statistical Information - Called for - Reg.

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All the Judicial Officers working in the District are hereby informed that the District Level Judicial Officers Conference is proposed to be held on **07.12.19**.

Therefore, all the Judicial Officers are hereby requested to submit the following Statistical information to the District Court, Kurnool on or before **03.12.19** (without fail) through e-mail ([statementbranchknl@gmail.com](mailto:statementbranchknl@gmail.com)) in Excel sheet or word file in prescribed proformae & hard copy (PDF or Scans will be rejected).

1	Statement showing the pendency of cases as on 30.11.2019, Institutions, disposals(L.A/AFT/Other-wise/Tr.) during the period from <u>1.12.2017</u> to <u>30.11.2019</u> and Pendency of Cases as on 30.11.2019.
2	Category wise and Year - wise break - up of pendency of cases as on 30.11.2019. (Pendency should be tallied with the Year wise statement)
3.	Statement showing the units secured officer wise from 01.01.19 to 30.11.19
4	Disposals of <b><u>Identified Cases during the period from 01.07.2019 to 30.11.2019</u></b> along with detailed explanations for non disposal of the remaining Identified matters (Explanations should be submitted through e-mail ( <a href="mailto:statementbranchknl@gmail.com">statementbranchknl@gmail.com</a> )).
5	Statement showing the disposals of Old Matters from 01.7.2019 to 30.11.2019 as per Fresh Target fixed by the Hon`ble High Court of A.P., i.e., <b><u>Pre-2015</u></b> (Year wise break up should be tallied with Explanations, explanations should be submitted through e-mail ( <a href="mailto:statementbranchknl@gmail.com">statementbranchknl@gmail.com</a> )).
6	List of stayed matters by the Appellate Courts as on 30.11.2019 with correct case numbers. (Must be submitted through e-mail ( <a href="mailto:statementbranchknl@gmail.com">statementbranchknl@gmail.com</a> ))
7	Statement showing the Under Trial Prisoners detained in Jails in pending Criminal cases as on 30.11.2019 (Charged/Not Charged).
8	Statement showing number of NBWs pending against accused as on 30.11.2019 (Police Cases/Excise Cases / NI Act Cases /Other Acts).
9	Statement showing information about the conducting of legal Literacy Camps, Lok Adalats from 1.1.19 to 30.11.2019 and disposal of cases before Lok Adalat during the above period.

  
P.R.L.DISTRICT JUDGE,  
KURNOOL

TO

All The Judicial Officers In The District.

The Secretary, DLSA, Kurnool.